THE HIGH COURT OF MEGHALAYA SHILLONG NOTIFICATION

Dated Mune, 2019

No.HCM.II/175/2018-Estt /70: Consequent to the letter no. F.15011/35/2017-Jus-II dated 14th May 2019 of the Ministry of Law & Justice, Hon'ble the Chief Justice is pleased to designate Shri. Albert W. Lanong, MJS, Joint Registrar-cum-OSD, High Court of Meghalaya as Nodal Officer in matters relating to Family Courts, Fast Track Courts, SC/ST Courts, Women Designated Courts, Special Court for MP/MLAs, etc.

By Order,

REGISTRAR GENERAL

Memo No.HCM.II.175/2018-Estt/70-A
Copy to:-

Dated Shillong, the Mune, 2019

- The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for his Lordship's kind information.
- 2. The Private Secretary to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for his Lordship's kind information.
- 3. The District & Sessions Judge, Shillong/ Nongpoh/ Jowai/ Tura/ Nongstoin/ Williamnagar/ Ampati.
- The Director (J-II), Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, New Delhi. This has reference to your letters no. F.15011/35/2017-Jus-II dated 14.05.2019 & F.15011/35/2017-Jus-II dated 03.06.2019.
- Shri. Albert W. Lanong, MJS, Joint Registrar-cum-OSD, High Court of Meghalaya, Shillong for favour of information and necessary action.
- 6. The System Analyst, High Court of Meghalaya, Shillong for uploading this notification in the official website.

7. Office file.

REGISTRAR GENERAL

12/6/19